## Annexure-3

Name of the corporate debtor: Maurya Printers Private Limited; Date of commencement of CIRP: 03.11.2025; List of creditors as on: 06.12.2025

## List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

		Identifica tion No./ No. of Claims	Details of claim received		Details of claim admitted							Amoun	Amount of	Amount of claim	
Sr. No			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	guarantee	Whet her relate	% voting share in CoC	contingent	t of any mutual dues,	claim not	under verification	Remarks, if any
1	Punjab National Bank	-	11.11.2025	₹ 46,306,697.00	₹ 46,306,697.00	Secured Financial Creditor	-	-	No	29.79%	₹ -		-	-	NA
2	Suraj Holding Limited	-	17.11.2025	₹ 86,746,255.00	₹ 86,746,255.00	Secured Financial Creditor	-	-	No	55.81%	₹ -	-	-	-	NA
			Total (A)	133,052,952,00	₹ 133,052,952,00		_	_		85.60%	₹ -	0	_	_	NA

Notes to list of creditors

## 1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, induding the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

- 2. The claims where admitted are subject to further revision/substantiation/modificati on on the basis of any additional information I evidence I clarification which may be received subsequently and which is considered as the constant of the claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information I evidence I clarification which may be received subsequently and which is considered as the constant of the co
- 3. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the daims under further verification.